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20/10/23

HIGH COURT OF DELHI: NEW DELHI

No. 43 /G-7/Gaz.IIB/DHC/2023

Dated: 18-10.2023

ORDER

In terms of Section 32 of the Bureau of Indian Standard Act, 2016, Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to direct that all Metropolitan Magistrates of all districts of the NCT of Delhi are specially empowered to try any offence punishable under Bureau of Indian Standards Act, 2016.

BY ORDER OF THE COURT

Sd/-

(RAVINDER DUDEJA)
REGISTRAR GENERAL

Endst. Nos. 7383-7412 /G-7/Gaz.IIB/DHC/2023

Dated: 18-10.2023

Copy forwarded for information and necessary action to:-

1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, Deen Dayal Upadhyay Marg, New Delhi.
3. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
4. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
5. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
6. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
7. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi-110002.
8. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.
9. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.
10. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi-110054.
11. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi-110003.
12. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
13. The Commissioner of Police, Police Headquarters, New Delhi.
14. The Commissioner, Municipal Corporation of Delhi, Civic Centre, Minto Road, New Delhi.
15. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.

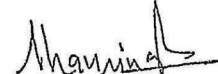
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16. The Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, N.Delhi.
17. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
18. All Registrars, Delhi High Court, New Delhi.
19. The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
20. The Pay & Accounts Officer, Tis Hazari, Delhi.
21. Joint Registrar (IT), Delhi High Court with request to upload this order on the website of Delhi High Court.
22. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
23. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
24. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
25. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
26. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
27. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
28. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
29. Personal file of the officer(s) concerned.
30. Guard File.


(Shankar Singh)

Joint Registrar (Gazette-IIB)

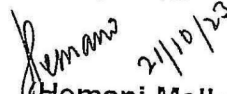
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

No. 38681-38758 /Power/Gaz./PDJ West/2023

Dated, Delhi the 21/10/23

Copy forwarded alongwith its enclosure, to :-

1. All the Judicial Officers of West District, Tis Hazari Courts, Delhi.
2. The Branch Incharge, Filing Section, West District, Tis Hazari Courts, Delhi.
3. The Reader to Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The PS to Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
5. The Director, Directorate of Prosecution, Tis Hazari Courts, Delhi.
6. For uploading on LAYERS
7. For uploading on centralized website through LAYERS.
8. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.


(Hemani Malhotra)

Officer Incharge (Judicial Branch)
DJ (Commercial)-02, West Distt.